

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 848/2016  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

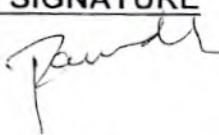
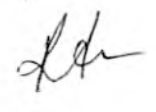
Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY

Indiabulls properties Pvt. Ltd.  
V/s  
Paragon Hospitality Pvt. Ltd.

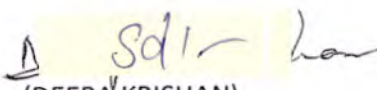
SECTION OF THE COMPANIES ACT: 433(e)&(f),434&439

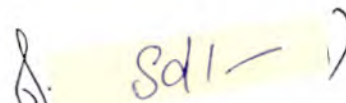
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Preminder Singh	Adv	Petitioner	
2	RAJEEV KUMAR, (Agarwal Law Associates)	Adv.	petitioner	

ORDER

Learned Counsel for the Petitioner requests for an adjournment to  
obtain instructions. Adjournment granted.

Post the matter on 23.05.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)